

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

STARRED QUESTION NO:332  
ANSWERED ON:22.12.2008  
IMPLEMENTATION OF GRAIN BANK SCHEME  
Singh Shri Sugrib

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the details regarding the guidelines issued by the Government for implementation of Village Grain Bank Scheme;
- (b) whether the targets fixed for setting up of village grain banks during the Tenth Plan have been achieved;
- (c) if so, the details of the targets fixed and achieved during the said period, State-wise;
- (d) the details of targets fixed by the Government for Eleventh Five Year Plan, State-wise; and
- (e) the steps taken to achieve the said targets?

**Answer**

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION(SHRI SHARAD PAWAR)

(a), (b), (c), (d) & (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. 332 DUE FOR ANSWER ON 22.12.2008 IN THE LOK SABHA.

(a),(b),(c),(d)&(e): Village Grain Banks can be set up in food-scarce areas under the scheme. The latest guidelines for the scheme have been issued in January, 2008, outlining the procedure to setting up Village Grain Banks, eligibility criteria, funding pattern, etc. During the 10th Plan 14,495 Village Grain Banks were sanctioned in 17 States against a target of 15,084 Village Grain Banks. State Governments have reported establishment of 5617 Village Grain Banks during the Plan period. There details are annexed.

During the 11th Plan period, it is proposed to establish 12,823 Village Grain Banks. Targets for setting up of Village Grain Banks are not distributed State-wise. They are sanctioned based on the proposals received from the State Governments.

All State and UT Governments were requested to submit Village Grain Bank proposals for sanction during the 11th Plan period as per the guidelines issued in January, 2008. So far 3506 Village Grain Banks have been sanctioned in 11 States during 11th Plan.